

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 190 of 1997

New Delhi, dated this the 15th Dec., 1997

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Mrs. Promila Anand,
Matron,
Northern Railway Central
Hospital,
Basant Lane,
Paharganj,
New Delhi-110055. APPLICANT

(By Advocate: Shri D.N. Vohra)

VERSUS

1. Union of India
(Ministry of Railways),
Central Secretariat,
New Delhi.
2. Chief Medical Director,
Northern Railway Hqrs.,
Baroda House,
Kasturba Gandhi Marg,
New Delhi-110001.
3. Medical Director,
N.R. Central Hospital,
Basant Lane,
New Delhi-110055.

(By Advocate: Shri O.P. Kshatriya)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Vohra prays for permission to withdraw the O.A. with liberty given to approach the Tribunal after disposal of the revision petition if so advised.

2. We trust that Respondents will dispose of the revision as expeditiously as possible. Prayer is allowed and the O.A. is dismissed as withdrawn.

A. Vedavathi

(DR. A. VEDAVALLI)
Member (J)
/GK/

Fr. J. F. W. B.
(S.R. ADIGE)
Vice Chairman (A)